

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/18(CHE)/2024
NAME OF THE PETITIONER : A C Baburajan @ Baburajan Aniachalil
& 2 Ors
NAME OF THE RESPONDENT(S) : Gokulam Logistics Pvt Ltd & 3 Ors
UNDER SECTION : Sec 241-242 of CA, 2013 r/w Rule 11 of
NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Avinash Krishnan Ravi for the Petitioner. Ld. PCS
Mr. Jayanth Viswanathan, Chaiman of the meeting is present. Ld. PCS
Ms. K. Sreepriya for R2 to R4.

The Counsel for the Petitioner stated that they will be filing DIR 12.

Respondent to file counter within 3 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **26.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk